

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 09/01/2023) :-

1. Total nos. of transactions :- 3863

(Online requisition for certified copy of orders and judgment)

2. Total nos. of compliance :- 3787

3. Total nos. of requests pending :- 76

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections :- 59

1. WPC – 5851/2017
2. WPC-1146/2016
3. WPC-2669/2011
4. WPC-1613/2008
5. WPC-274/2017
6. WPC-1633/2010
7. WPC-6876/2019
8. WPC-5051/2019
9. WPC-3976/2019
10. WPC-2211/2010
11. ABA-6428/2022
12. WPC-454/2014
13. ABA-3823/2018
14. Cr. MP-2660/2021
15. Cr. MP-96/2008
16. Cr. MP-2282/2022
17. WPC-220/2021
18. WPC-4048/2020
19. A. APPL-28/2021
20. WPC-6436/2018
21. WPC-1125/2021
22. Cr. REV-300/2020
23. WPC-2090/2020
24. Cr. MP-2868/2021
25. Cr. MP-444/2017
26. MA-144/2016
27. WPC-921/2011
28. WPC-3781/2020
29. WPC-114/2023

30. Cr. MP-3186/2022
31. WPC-4064/2022
32. ABA-8541/2022 being issued
33. WPC-3587/2008
34. MA-197/2011
35. MA-105/2011
36. SA-505/2016
37. MA-182/2015
38. ABA-10882/2022 being issued
39. WPC-2224/2020 being issued
40. SA-423/2018
41. CMP-582/2022
42. WPC-249/2012
43. Cr. REV-134/2001
44. WPC-2045/2020
45. WPC-5515/2012
46. WPC-2695/2019
47. BA-9824/2018
48. WPC-4360/2022
49. WPC-5480/2019
50. WPC-236/2020
51. WPC-2693/2019
52. Cr REV-1077/2022
53. WPC-1745/2022
54. CONT C-831/2022
55. BA-12986/2022
56. BA-12870/2022
57. WPC-1307/2017
58. WPC-6834/2019
59. CMP-656/2022

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

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A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- a. TR22446270821063007- CR. MP – 3781/2018, TR2341030921100239 – CR. MP – 3781/2018,

TR4979030322011853- CR. MP-3781/2018 Uploaded order does not tally with the original order.

(ie. Quashing order date 18.09.18 typed as 18.09.8)

- C)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- D)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- E)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)
- F)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet
- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
 - b. In place of order dated 03.08.20016 shows order dated 05.10.2012
 - C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
 - d. In order dated 09.05.2018 one extra sheet is added.
- G) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014
- H) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.
- I) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017
- J) TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015
- K) TR-5098100322092356 Cr. MP-1360/2015 In SL.NO. 4 to 9 not uploaded correct date wise on net.
- L) TR-5641270422045659 WPC- 3962/2014 Party name does not tally with original order sheet.
- M) TR-6456010722111657 Cr. MP-210/2022 Case No. appears wrong uploaded copy.(Cr. Mp -213/2022 instead of Cr. Mp- 210/2022)
- N) TR-6773190722114219 WPC 4444/2013 in order dt. 28/08/2015 uploaded order dt. 23/01/2015, in order dt. 3/11/2017 uploaded order dt.3/7/2015 and in order dt. 24/05/2017 uploaded order dt.28/05/2015
- O) TR5742060522105436 wpc-3660/2009 The word "I Agree" not mentioned in page no 52 in uploaded copy.

Pooja
09/02/23.